

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.232 - IA/283(AHM)2024
in
C.P. (IB)/16(AHM)2024

Proceedings under Section 95 IBC

IN THE MATTER OF:

AXIS BANK LIMITED
Vs
Pralhad Veljibhai Patel

.....Applicant

.....Respondent

Order delivered on: 10/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant/RP : Mr. Ravi Pahwa, Adv.
For the Respondent : Mr. Dhanesh Desai, Adv. a.w Mr. Hem Buch, Adv. for
Axis Bank
Resolution Professional : Mr. Rathin Majmudar
For PG :Mr. Sandeep Bhatt, Adv.

ORDER

IA/283(AHM)2024

Ld. Counsel for respondent Bank and personal guarantor are directed to file reply within one-week.

List for filing reply on 07.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)